

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No. 114/Chd/Hry/2018

In the matter of:

Haryana Metal Works Pvt. Ltd. ...Petitioner.

Vs.

Registrar of Companies, NCT of
Delhi and Haryana. ...Respondent

Present: Mr. G.S. Sarin, Practising Company Secretary for Mr.
 Sunil Aggarwal, Practising Company Secretary
 for the petitioner.

Mr. G.S. Sarin, Practising Company Secretary on behalf of
the authorized representative of the petitioner seeks time to argue the
matter as the amended application filed in Form NCLT 9 in the Registry
is still at the stage of scrutiny. List the matter on 20.08.2018 for
arguments.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-

(Pradeep R. Sethi)
Member (Technical)

July 24, 2018
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